

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

Dated: 22.06.2020

NOTICE

Please take notice that the following matters listed on 25.06.2020 in the Court - II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp. App. (AT) No. 60 of 2020	Vipul Sez Developers Pvt. Ltd. & Anr. Vs. Solitaire Capital India & Ors.	Saroj Anand Jha	C.S. Chauhan

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- 1. Notice Board**
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar